

आप जरूर कहिए, मुझे कोई एतराज नहीं है आप बोलिए। मुझे कोई एतराज नहीं है, आप बोलिए।... (व्यवधान)... यह कोई तरीका नहीं है। आप कोई अच्छी प्रथा नहीं बना रहे हैं।... (व्यवधान) यह आप अच्छी प्रथा नहीं बना रहे हैं। यह बड़े अफसोस की बात है। मुझे दुःख होता है। यह कोई अच्छी प्रथा नहीं है। हर चीज अपनी जगह है।... (व्यवधान) वैसे बोलिए, मैंने आप को मना नहीं किया है।... (व्यवधान) क्वेश्चन आवर मैं सस्पेंड करूंगी... (व्यवधान)

I will take the sense of the House. This I can do. I cannot do it arbitrarily. If you want to stand in the well of the House the whole day, you can do so. I have no problem. (Interruptions) Don't you want to take up the questions? Is it the sense of the House that we should suspend the Question Hour?

SOME HON. MEMBERS: No.

THE DEPUTY CHAIRMAN: If you want, I can ask for a division. (Interruptions) I will repeat again. Do you want the Question Hour to be suspended as requested for by Mr. Sikander Bakht?

SOME HON. MEMBERS: No. (Interruptions)

उपसभापति: बैठिए-बैठिए। अभी बाद में 12 बजे जो कुछ कहना है, कहिएगा।... (व्यवधान) आप 12 बजे पढ़िएगा। 12 बजे जो कहना है, कहिए।... (व्यवधान)

I would request you all. Please go back to your seats. I will permit you at 12 O'clock. I will allow you to say whatever you want to say. (Interruptions) Mr. Minister of Parliamentary Affairs. I cannot hear you. You come to the front and tell me what you want to. (Interruptions)

डा० अब्दुल अहमद : मैडम, मैं रेकॉर्ड कर रहा हूँ कि क्वेश्चन आवर सस्पेंड करने के लिए एक प्रक्रिया है। आप

उसके लिए डिविजन करा सकती हैं, सदन से पूछ सकती हैं। वरना क्वेश्चन आवर चलाया जाए। क्वेश्चन आवर सस्पेंड करने की एक निश्चित प्रक्रिया है। उसके अनुरूप अगर यह क्वेश्चन आवर सस्पेंड करवाना चाहती है तो उसके अनुरूप आप सदन का मत ले सकती हैं, डिविजन करा सकती है।... (व्यवधान)

THE DEPUTY CHAIRMAN: I will put the question to the House. Do you want a division? (Interruptions) Do you want a division on the suspension of Question Hour? (Interruptions) Question No. 81—Shri Mentay Padmanabham... (Interruptions)... Question No. 82— Mr. Afzal.

ORAL ANSWERS TO QUESTIONS

81. [For answer vide col...infra]

Cardiac catheterization laboratory at Dr. Ram Manohar Lohia Hospital

*82. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a cardiac catheterization laboratory was installed in Dr. Ram Manohar Lohia Hospital, New Delhi with the full concurrence and knowledge of the faculty of the Hospital, the Directorate General of Health Services and the Ministry of Health and Family Welfare;

(b) if so, whether it has been made operational so far; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) No, Sir.

(c) The cardiac catheterization laboratory has been recently installed and it

is undergoing inspection by the hospital authorities.

उपसभापति : प्लीज, कवश्चन आवर हो जाने दीजिए। अच्छे माहौल में होता चाहिए।... (व्यवधान)... प्लीज... (व्यवधान)... मिस्टर अफजल पृष्ठिए।

श्री मोहम्मद अफजल उर्फ मोम अफजल : मैडम, मैं जानना चाहता हूँ मंत्री महोदय से, यह जो सवाल का जवाब दिया गया है यह गैर-मुकमल है।... (व्यवधान)

† [شرعی محمد افضل عرف م۔ افضل :

میدم میں جاننا چاہتا ہوں مंत्री سے کہ یہ جو سوال کا جواب دیا گیا ہے یہ غیر مکمل ہے۔۔۔ (مداخلت) ...

उपसभापति : आप आगे आकर बोलिए।... (व्यवधान)...

श्री मोहम्मद अफजल उर्फ मोम अफजल : मैडम, मैं मंत्री जी से जानना चाहता हूँ कि क्या उन्होंने जो सवाल का जवाब दिया है, वह इसके अंदर जवाब मुकम्मल नहीं है? एक कार्डिएक कैथ लगाई गई थी... (व्यवधान)...

They are taking away my right. (Interruptions)...

मैडम, यह लोग राम का नाम भूल गए, राम का नाम एक बार भी नहीं लिया... (व्यवधान)...

† [شرعی محمد افضل عرف م۔ نزل :

میدم - میں سنی سنی جی سے جاننا چاہتا ہوں کہ کیا انہوں نے جو سوال کا جواب دیا ہے وہ اس کے اندر جواب مکمل نہیں ہے ایک (کارڈک کیپٹھ لیٹ) لگائی گئی تھی... (مداخلت) ... میڈم یہ لڑک رام کا نام بھول گئے رام کا نام ایک بار بھی نہیں لیا۔

SHRI SUBRAMANIAN SWAMY:
Madam, they are * You evict them from

*Expunged as ordered by the Chair.

†[] Transliteration in Arabic Script

the House. You ask the Marshal to take them out. They are afraid even to admit it... (Interruptions)...

SHRI PABAN SINGH GHATOWAR:
It is expected to be operational... (Interruptions)...

उपसभापति : श्री एस०एस० अहलुवालिया।

श्री मोहम्मद अफजल उर्फ मोम अफजल : मैडम, मैं मंत्री जी का जवाब नहीं सुन सका हूँ, इसलिए मैं नहीं जानता हूँ कि क्या जवाब दिया गया है। पहले इन लोगों को खामोश कीजिए तो मैं अपना दूसरा सप्लीमेंटरी पृष्ठ... (व्यवधान)...

† [شرعی محمد افضل عرف م۔ افضل :

میدم میں سنی سنی جی کا جواب نہیں سن سکا ہوں اس لئے میں نہیں جانتا ہوں کہ کیا جواب دیا گیا ہے پہلے ان لوگوں کو خاموش کیجئے تو میں اپنا دوسرا سप्लीमेंٹری پृष्ठوں... (مداخلت) ...

उपसभापति : आप दूसरा सप्लीमेंटरी पृष्ठ लीजिए।

श्री मोहम्मद अफजल उर्फ मोम अफजल : मैडम, ... (व्यवधान) ... मैं मंत्री जी से यह जानना चाहता हूँ कि यह जो जवाब दिया है... (व्यवधान) ... मुझे चेयर ने इजाजत दी है यहाँ से बोलने की।... (व्यवधान) ... मैं इजाजत लेकर बोल रहा हूँ... (व्यवधान)...

† [شرعی محمد افضل عرف م۔ افضل :

میدم ... (مداخلت) ... میں سنی سنی جی سے یہ جاننا چاہتا ہوں کہ یہ جو جواب دیا گیا ہے... (مداخلت) ... مجھے چیئر نے اجازت دی ہے یہاں سے بولنے کی... (مداخلت) ... میں اجازت لے کر بول رہا ہوں... (مداخلت) ...

उपसभापति : श्री अहलुवालिया।

श्री एस. एस. अहलुवालिया : महोदय, मैं आपके माध्यम से मंत्री महोदय से जानना चाहता हूँ कि यह जो कार्डिएक कैथ लैब हास्पिटल में खोली गई थी, इसकी सेंक्शन कब हुई थी और यह कैथ-लैब कब शुरू की गई थी? जवाब में कहा गया है कि कैथ-लैब का अभी इंसेप्शन चल रहा है।... (व्यवधान)... मैडम, यहाँ तक मैं जानता हूँ, यह लैब शुरू कर चुकी थी, इसमें कुछ पेशेंट्स का कार्डियोग्राफी हो चुका है और बलपूर्वक यह कैथ-लैब बंद की गई है। तो किन कारणवश यह लैब बंद की गई है? यह मैं मंत्री महोदय से जानना चाहता हूँ... (व्यवधान)...

SHRI PABAN SINGH GHATOWAR: Madam, on 1-8-82 the indent was placed. (Interruptions).

In 1993 the equipment was received in the Hospital... (Interruptions).

An inspection was conducted by a committee of senior officers of the Hospital. In July, 1993 again an inspection was carried out by the mentioned committee. Certain defects were found out during the course of the inspection. They were noted by the company engineers present on those occasions. In August, 1993 the company representative informed the Hospital... (Interruptions).

In November, 1993 the company informed the Hospital about the completion of the job. On 5-11-93 the final inspection was conducted. On 3-12-93 we were waiting for the final report to start the cath-lab... (Interruptions).

MISS SAROJ KHAPARDE: Madam Deputy Chairman, is there any element of politics in the Hospital where the Medical Superintendent is the Head of the Hospital?... (Interruptions).

Will the Minister give an assurance that he will institute an enquiry into the negative bias against the Department of Cardiology?... (Interruptions). Is it a fact that in numerous hospitals in advanced countries such as the U.K., the

U.S.A., Germany, Switzerland etc., run cath-labs without cardiac surgeons?

SHRI PABAN SINGH GHATOWAR: Madam, there is no internal politics in the Hospital. There were some reports, and those reports were clarified by the press statement from our side. We have already instituted an enquiry into the alleged irregularity. Dr. Rajaram was given the responsibility for enquiring into some of the allegations of irregularities in the Cardiology Department of the R.M.L. Hospital. He has submitted a report, and the Government is looking into the report. We are yet to take a decision on the enquiry report.... (Interruptions).

श्रीमती सत्या बहिन : माननीय उप-उभापति महोदय, मैं माननीय स्वास्थ्य मंत्री जी से यह जानना चाहती हूँ कि यह जो कैथ लैब का निर्णय लिया गया था... (व्यवधान)... मैडम, यह एक कैथ लैब खोले जाने का स्वास्थ्य महानिदेशालय ने जो अन्तिम निर्णय लिया था, इसके बाद में क्या कार्यवाही हुई? ... (व्यवधान)... क्या कारण है कि इसको अभी तक चालू नहीं किया जा सका?... (व्यवधान)

SHRI PABAN SINGH GHATOWAR: Madam, I have already stated in reply to an earlier question that there are many procedures to be followed to instal a cath-lab. We have already instal the cath-lab. We have asked the experts to go into the working of the cath-lab. They have given a report. The Government is yet to take a decision to start the cath-lab in the R.M.L. Hospital... (Interruptions).

श्रीमती सत्या बहिन : मैडम, मैं इस जवाब से संतुष्ट नहीं हूँ, मुझे पूरा जवाब दिया जाए। क्या माननीय मंत्री जी, स्वास्थ्य मंत्री जी निकट भविष्य में उस बंद मशीन को चालू करने का

निर्णय लेंगे या नहीं और दूसरे उसको अमल में कब तक लाया जा सकेगा, यह मैं जानना चाहती हूँ... (व्यवधान)...

SHRI PABAN SINGH GHATOWAR:
As I have already stated... (Interruptions)...

उपसभापति : आप लोग काम नहीं करना चाहते हैं तो चूपचाप बैठ जाइए, दूसरे लोगों ने क्वेश्चन दिए हैं
Let them work. It is not proper.

आपको नहीं पूछना है, मत पूछिए मगर जिन लोगों ने क्वेश्चन दिए हैं, उनको तो उनका जवाब आने दीजिए। ... (व्यवधान)... सीरियस मैटर है, आप अपनी जगह बैठिए। ... (व्यवधान)... आप मत पूछिए मगर जिन्होंने क्वेश्चन दिए हैं, उनको तो पूछने दीजिए। ... (व्यवधान)...

It is not a proper manner. Even this way I will not permit. You may. I am not going to permit this kind of behaviour in the House. I have not permitted in the past, I am not permitting it now. I am asking if you want I will get a division and let it be known if the Members do not want to have Question Hour. I have no problem. But I cannot deprive the Members of their rights just because you people do not want to work. I will allow those Members who want to ask Questions.

यहाँ हाउस में आपकी भी हरकत नहीं चलेगी। I will allow those people who want to function. I request you to please do not interrupt the House. It is not becoming of you. It is not at all becoming of you to be behaving like this. You are very senior Members and very serious Members. If you behave like this you are not presenting a good image. Let this House be run in order. (Interruptions). I am not Government. I am Deputy Chairman of Rajya Sabha. My job is identified. My job is to run this House in order and to run it accord-

ing to the rules, which I am trying to do and you are obstructing the proceedings of the House and you are obstructing the regular rules and procedures prescribed by all of you for the House. Please, I request again. Go back.

12 00 बजे मैं अलाउ करूंगी।

I will permit you at 12 o'clock. The Minister in the course of the day will make a statement. But I will not deprive other Members just because a few of you want it. No, I would not.

श्रीमती सत्या बहिन : मैडम, यह हमारे अधिकारों का हनन है। ... (व्यवधान)... अपने सवाल का जवाब हम ठीक से नहीं सुन सके हैं। स्वास्थ्य से संबंधित इतना महत्वपूर्ण सवाल है, जिसका उत्तर हम नहीं सुन सके हैं। ... (व्यवधान)... ये सभी लोग जनता के स्वास्थ्य के दुश्मन हैं। ... (व्यवधान)... हमारे सवाल का दोबारा जवाब दिया जाए। ... (व्यवधान)...

SHRI PABAN SINGH GHATOWAR:
As I have already stated a final instruction of the Ministry had gone on 3.12.1993 very recently and we are very eager. I am also concerned and I share the concern of the hon. Member. (Interruptions).

THE DEPUTY CHAIRMAN: I am sorry. It is not becoming at all of you to behave like this to interrupt the working of the House. Please, go back. Nothing is going to happen from here to 12 o'clock. I will permit you at 12. Please go back. I will permit you.

... (व्यवधान)... आप लोगों की भी तानाशाही नहीं चलेगी। जिस तरह से आप बैल में आए हैं यह भी एक तरह से तानाशाही है, यह भी नहीं चलनी चाहिए। ... (व्यवधान)... दो गलतियाँ एक सही नहीं बन सकती।

Two wrongs do not become one right. No. I feel that the way you are behaving it is not at all becoming of you. I am very sorry. Please go back. I have never

adjourned the House, I have never adjourned the Question Hour like this. No. Not under pressure. (Interruptions).

श्रीमति सत्या बहिनः महोदया, मैं यह जानना चाहती हूँ स्वास्थ्य मंत्री जी से... (व्यवधान)... स्वास्थ्य की जांच करेंगे या नहीं? ... (व्यवधान)...

उपसभापति: बैठ जाइए। ... (व्यवधान)... बैठिए, मिस्टर नारायण साही। आप लोग बैठ जाइए। ... (व्यवधान)...

Mr. Narayanasamy, please take your seat. Question No. 83.... (व्यवधान) आप राज्य सभा की प्रोपर्टी का मिस-यूज न करें... (व्यवधान) आप लोग बैठ जाइए You can't do that. We should not tamper with it, leave it. आप बोलिए मगर उसको छुए मत। ... (व्यवधान) इसको छुए मत।

Mr. Jain, this is not proper. This is the property of the Rajya Sabha and of your also... (Interruptions)... Please don't do it. If everything is not proper in this House, I am responsible for the House, not for the world. Go back to your seats. If you go back to your seats, I will discuss the matter with the Leader of the Opposition, Mr. Sikander Bakht, in my chamber and we will find out how we should discuss whatever he wants to say. Please go back to your seats.

Now, I adjourn the House for 15 minutes.

WRITTEN ANSWERS TO QUESTIONS

Comparative study on the dangers of Tobacco usage and dangers of pollution in cities

*81. SHRI MENTAY PADMANABHAM: Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state:

(a) whether the Ministry of Health and Family Welfare has conducted any comparative study on the dangers of tobacco usage and dangers of pollution in highly polluted metropolitan cities;

(b) if so, what are the details thereof; and

(c) whether it is a fact that core areas in the large cities are extremely polluted?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) National Environmental Engineering Research Institute (NEERI), Nagpur has carried out ambient air quality monitoring in ten major cities of India viz. Ahmedabad, Bombay, Calcutta, Delhi, Hyderabad, Jaipur, Kanpur, Cochin, Madras and Nagpur in collaboration with Central Pollution Control Board. According to the air quality survey, the levels of sulphur dioxide and Nitrogen oxides in these major cities are well within the prescribed limits, while the levels of suspended particulate matters in these cities are on the higher side, which is due to the natural dusty conditions and increasing density of vehicular traffic.

Setting up of a committee to review railway fare and freight

*83. SHRI DILIP SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have set up a Committee to review Railway fare and freight;

(b) if so, what is the composition and status of the Committee and date on which it was constituted;

(c) whether the socio-economic conditions of the country would also be taken into consideration by the Committee;